

F.No. 01(03)/Roster/CESTAT/2019  
Customs, Excise & Service Tax Appellate Tribunal  
West Block-2, R.K. Puram, New Delhi - 66

Dated: 03.04.2019

**ORDER NO. 88 of 2019**

Hon'ble President is pleased to partially modify the roster **order no. 74 of 2019 for CESTAT Delhi** to the extent indicated below:-

**From 8.4.2019 to 12.4.2019 at 10.30 a.m.** Hon'ble Shri Ashok Jindal, Member (Judicial) and Hon'ble Shri C.L. Mahar, Member (Technical) may hear Customs Division Bench matters.

**By Order**

  
**(Mohinder Singh)**  
**Dy. Registrar**

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**Dy. Registrar**

F.No. 01(03)/Roster/CESTAT/2019  
Customs, Excise & Service Tax Appellate Tribunal  
West Block-2, R.K. Puram, New Delhi - 66

Dated: 03.04.2019

**ORDER NO. 89 of 2019.**


Hon'ble President is pleased to partially modify the roster **order no. 50 of 2019 for CESTAT Ahmedabad** to the extent indicated below:-

**From 4.4.2019 to 5.4.2019 at 10.30 a.m.** Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Shri C.J. Mathew, Member (T) will also hear Division Bench matters.

**From 4.4.2019 to 5.4.2019 at 10.30 a.m.** Hon'ble Shri S.K. Mohanty, Member (J) will hear Single Member Bench matters.

Note : Since two Division Benches are available on the aforementioned dates, the matters will be equally divided among the Division Benches.

**By Order**

  
3/4/19  
**(Mohinder Singh)**  
Dy. Registrar

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Dy. Registrar